of the athlete, upto two years' ineligibility can be imposed for violation of the above provision. No such case has been reported so far.

(e) Does not arise.

Services of NIS trained coaches

†4021. SHRI RAGHUNANDAN SHARMA:

SHRI MEGHRAJ JAIN:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Sports Authority of India has a provision for giving services of NIS trained coaches for imparting sports training in different fields;
- (b) if so, whether the practice is in operation at present or it has been discontinued and whether these services would be started again;
- (c) whether Government of India has formulated any plan to hone the sports talent hidden in tribal boys and girls between the age group of 9 and 14 years and provide them intense training for their maximum inclusion in existing sports event of the States; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) Yes, Sir.

- (b) Coaches are primarily posted to training centres operated by Sports Authority of India (SAI). A number of regular coaches of SAI who are NIS trained are also presently posted with the State Governments for training under the State Schemes.
- (c) and (d) SAI through its various Sports Promotional Schemes, viz. National Sports Talent Contest (NSTC), Army Boys Sports Company (ABSC), SAI Training Centre (STC), Centre of Excellence (COE), selects talent for modern competitive sports and games from different parts of the country which includes inaccessible, tribal, rural and coastal areas. Apart from the facilities provided under the schemes, the selected trainees are imparted training by expert coaches in their respective disciplines and also provided scientific back-up to enable them to achieve excellence at national and international levels.

[†]Original notice of the question was received in Hindi.